CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 237/GT/2020

Subject : Petition or revision of tariff for the period 2014-19 after truing up exercise in respect of Ramagundam STPS, Stage I & II (2100 MW).

Petition No. 416/GT/2020

Subject :	Petition for approval of tariff for the period 2019-24 in respect of Ramagundam STPS, Stage I & II (2100 MW).
Petitioner :	NTPC Limited
Respondents :	AP EPDCL & 12 Others
Date of Hearing:	2.11.2022
Coram :	Shri I.S Jha, Member Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member
Parties present :	Shri Venkatesh, Advocate, NTPC Shri Anant Singh, Advocate, NTPC Shri Rishabh Sehgal, Advocate, NTPC Shri Shahrab Zaheer, NTPC Shri Rudraksh Bhushan, NTPC Shri S. Vallinayagam, Advocate, TANGEDCO Shri R. Alamely, TANGEDCO Shri I. Sudhakar, TANGEDCO

Record of Proceedings

Due to paucity of time, these petitions could not be taken up for hearing. Accordingly, the hearing of these matters was adjourned.

2. These Petitions shall be listed for hearing on **6.12.2022**. Meanwhile, the parties are requested to complete their pleadings, if not already done.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)